

IN THE HIGH COURT OF ORISSA, CUTTACK

CC Applications Notified for compliance of court fees/removal of defects.

Date : 18.10.2024

SL No.	C.A.No.	Date of Application	Case No.	Applicant	Court Fee Specification	Notify Date
NOT READY CASES						
1	83655/2024	01.10.2024	WP (C) /20463/2016	M K SWAIN	3.00, 3*9 SENT TO XEROX	2024-10-18
2	87962/2024	15.10.2024	WP (C) /2265/2017	P K LENKA	43.00, 3*43 sent to xerox	2024-10-18
3	87963/2024	15.10.2024	WP (C) /2265/2017	P K LENKA	43.00, 3*43 sent to xerox	2024-10-18
READY CASES						
4	86528/2024	08.10.2024	ABLAPL/14803/2023	B.K. PANDA	9.00, 3*9 sent to xerox	2024-10-18
5	87074/2024	09.10.2024	WP (C) /4209/2024	M BEHERA	4.00, 3*4	2024-10-18
6	88155/2024	18.10.2024	ABLAPL/9418/2024	KULDEEP MOHANTY	3.00, 3*3 DOWN LOAD	2024-10-18
7	88180/2024	18.10.2024	ABLAPL/14605/2022	P K PAL	3.00, 3*3 SENT TO XEROX	2024-10-18
8	88198/2024	18.10.2024	WP (C) /19013/2017	B. K. PANDA	3.00, 3*3 SENT TO XEROX	2024-10-18
9	88200/2024	18.10.2024	RVWPET/253/2011	B. K. PANDA	2.00, 3*2 SENT TO XEROX	2024-10-18
10	88201/2024	18.10.2024	WP (C) /23283/2016	B. K. PANDA	5.00, 3*5 SENT TO XEROX	2024-10-18

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